

[Translation]

MR. SPEAKER : Dr. Chinta Mohan, you raise it under rule 115.

[English]

DR. CHINTA MOHAN : It is a hoax. I want a statement from the Minister.

[Translation]

MR. SPEAKER : You are not listening to me. It does not come under privilege.

[English]

SHRI S. JAIPAL REDDY (Mahbubnagar) : Sir, will you ask the Minister of State for Internal Security whether he is going to make a statement on Delhi ?

[Translation]

MR. SPEAKER : He will do so.

12.03 hrs.

PAPERS LAID ON THE TABLE

[English]

Annual Administration Report of and Statement re : Review on DDA for 1984-85 and Annual Accounts of and Review on Audited Accounts of DDA for 1984-85 etc.

THE MINISTER OF URBAN DEVELOPMENT (SHRI ABDUL GHAFOR) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Delhi Development Authority for the year 1984-85 under section 26 of the Delhi Development Act, 1957.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Delhi Development Authority for the year 1984-85.
- (iii) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Development Authority for the year 1984-85 together

with Audit Report thereon, under sub-section (4) of section 25 of the Delhi Development Act, 1957.

(iv) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Delhi Development Authority for the year 1984-85.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT—2827/86]

Review on and Annual Report of Kudremukh Iron Ore Company Ltd. Bangalore for 1985-86 etc.

THE MINISTER OF STEEL AND MINES (SHRI K.C. PANT) : I beg to lay on the Table copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956 :—

(1) Review by the Government on the working of the Kudremukh Iron Ore Company Limited, Bangalore, for the year 1985-86.

(2) Annual Report of the Kudremukh Iron Ore Company Limited, Bangalore, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—2828/86]

Notifications under Payment of wages Act and Employees Provident Funds and Miscellaneous Provisions Act

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) : I beg to lay on the Table—

- (1) A copy of the Payment of Wages (Mines) Amendment Rules, 1986 (Hindi and English versions) published in Notification No. G.S.R. 136 in Gazette of India dated the

[Shri P.A. Sangma]

15th February, 1986, under sub-section (6) of section 26 of the Payment of Wages Act, 1936. [Placed in Library—See No. LT 2829/86.]

- (2) A copy of the Employees' Provident Funds (Amendment) Scheme, 1986 (Hindi and English versions) published in Notification No. G.S.R. 347 in Gazette of India dated the 10th May, 1986, under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952. [Placed in Library See No. LT 2830/86].

Review on and Annual Report of Andhra Pradesh State Agro Industries Development Corporation Ltd. Hyderabad for 1982-83, of Gujarat Agro Industries Corporation Ltd. Ahmedabad for 1983-84 and of National Federation of Urban Cooperative Banks and Credit Societies Ltd., New Delhi for 1984-85 etc.

THE MINISTER OF AGRICULTURE
(DR. G. J. DHILLON): On behalf of
Shri Yogendra Makwana, I beg to lay on
the Table—

- (1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :
- (a) (i) Review by the Government on the working of the Andhra Pradesh State Agro Industries Development Corporation Limited, Hyderabad, for the year 1982-83.
- (ii) Annual Report of the Andhra Pradesh State Agro Industries Development Corporation Limited, Hyderabad, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT 2831/86].
- (b) (i) Review by the Government on the working of the Gujarat

Agro Industries Corporation Limited, Ahmedabad, for the year 1983-84.

(ii) Annual Report of the Gujarat Agro Industries Corporation Limited, Ahmedabad, for the year 1983-84 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 2832/86].

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Urban Cooperative Banks and Credit Societies Limited New Delhi for the year 1984-85.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of Urban Cooperative Banks and Credit Societies Limited, New Delhi, for the year 1984-85 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of National Federation of Urban Cooperative Banks and Credit Societies Limited, New Delhi, for the year 1984-85.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT—2833/86].

12.05 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to Report the following message received